

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-6/99/7028/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Abdul Hakim,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati the 20th August, 2022.

Sub: **Station leave permission.**

Ref:- Your letter No. DJKA/2022/8225 dtd. 18.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 18.08.2022 (after Court hours), till the morning of 20.08.2022 (before Court hours)**, as prayed for. Further, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-6/99/7028(A)/dated 20.08.2022

Copy to.

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)